

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION :

PETITION NUMBER : TCP/21/2016

NAME OF THE PETITIONER(S) : Mr. Ramesh Jagtiani

NAME OF THE RESPONDENT(S) : P. Nammasivayam and 3 others
(In the matter of Argus Enterprises (P) Limited)

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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AKSHAYA RAMADURAI

R 1 - 2



for M/s. R. PARAMASARATHY
RAHUL BALAJI

ORDER

Counsel for petitioner called but absent. No representation. Shri Rahul Balaji, counsel for R2 & R3 present. Counsel for R4 absent. No representation. The direction given by this Bench to the counsel for petitioner for serving private notice to R4 has also not been reported. Put up on **19.01.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)